

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 2633 OF 2006

RAMESH KUMAR

Appellant (s)

VERSUS

STATE OF HARYANA & ORS.

Respondent(s)

Date: 27/05/2008 This Appeal was mentioned today.

CORAM :

HON'BLE MR. JUSTICE C.K. THAKKER
HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA
(VACATION BENCH)

For Appellant(s) Mr. Pardeep, Adv.
Dr. Kailash Chand, Adv.

For Respondent(s)
Ms. S. Janani, Adv.

Mr.T.V.George, Adv.

UPON hearing counsel the Court made the following
ORDER

List on May 29, 2008.

[Charanjeet Kaur]
Court Master

[Vinod Kulvi]
Court Master